

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

Before

**THE HON'BLE MR. JUSTICE SHAJI P. CHALY**

**&**

**THE HON'BLE MRS. JUSTICE M.R. ANITHA**

Friday, the 8<sup>th</sup> day of May, 2020/18<sup>th</sup> VAISAKHA, 1942

**I.A. NO. 1 OF 2020 IN W.P.(C) 9626 of 2020**

**Petitioner/Sought to be impleaded:**

United Nurses Association, represented by its State President Mr. Shobby Joseph, aged 34 years, S/o. Joseph, Puthenpurackal House, Pulickathotty PO, Vanchickel, Pin 685607 Vannappuram, Idukki, Kerala

**Respondents/Petitioner & Respondents 1 to 12:**

1. Prakash John, aged 34 years, S/o. John Bose, Puliymmakkal House, Pathazhakkund, Poomala PO, Thekkumkara, Mulamkunnathu Kave, Pin 680581, Thrissur District.
2. The State of Kerala, represented by the Chief Secretary to Government of Kerala, Secretariat, Thiruvananthapuram – 695001
3. Director General of Health Services, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi- 110001
4. Principal Secretary, Health and Family Welfare Department, Secretariat, Thiruvananthapuram
5. Kerala State Labour Commissioner, Commissionerate of Labour, Thozhil Bhawan, Labour Complex, Pattoor PMG Road, Palayam, Thiruvananthapuram 695033.

R1 BY ADV. C.R. REKHESH SHARMA, A. HAROON  
RASHEED AND A RAJESH  
SRI. SUVIN R MENON, CGC  
SRI. BIMAL K NATH, GOVERNMENT PLEADER

This petition having come up for orders on 08.05.2020, the court on the same day passed the following:

**SHAJI P. CHALY & M.R.ANITHA, JJ.**

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I.A .No. 1 of 2020  
in  
WP(C) 9626 of 2020  
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**Dated this the 8<sup>th</sup> day of May, 2020**

**ORDER**

The above interlocutory application is filed by a third person, to get himself impleaded as additional respondent No.5 in the writ petition.

2. We have heard respective counsel across the bar and there are no much objections to the impleading application. Therefore, the application stands allowed and the registry is directed to carry out necessary amendments in the cause title accordingly.

Post the writ petition on 20.05.2020.

**SHAJI P. CHALY, JUDGE.**

**M.R. ANITHA, JUDGE.**

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